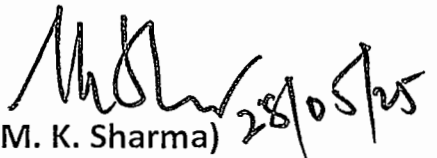


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

CORRIGENDUM

Please read "R/o- Badwan Gurez, Bandipora, 193503" instead of "R/o- Housing Colony Ompora, Budgam- 191111" as mentioned in the High Court Order No. 760 of 2025/Psy dated 23.05.2025 in Kashmir Division at S. No. (24) in the said order.


(M. K. Sharma) 28/05/25

Principal Secretary to
Hon'ble the Chief Justice

No:- 745-54/Psy-671 Dated:- 28/05/2025

Copy to the:-

- 1) Secretary to Hon'ble Mr Justice _____ for information of His Lordship
- 2) Registrar General, High Court of J&K and Ladakh.
- 3) Registrar Vigilance, High Court of J&K and Ladakh.
- 4) Registrar Rules, High Court of J&K and Ladakh.
- 5) Registrar Computers, High Court of J&K and Ladakh
..... for information.
- 6) All Pr. District & Sessions Judges for information and necessary compliance.
- 7) CPC, e-Court, High Court of J&K Jammu for uploading the same in the High Court website.
- 8) Director Finance, High Court of J&K and Ladakh for information.
- 9) Chief Librarian, High Court Wing, Jammu / Srinagar.
- 10) Order file.


Principal Secretary to
Hon'ble the Chief Justice